

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00786/2017

DATED THIS THE 18th DAY OF APRIL 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

Anant Kumar,
S/o Bhuvneshwar Rawat,
Aged about 34 years,
Employment: Unemployed,
C/o Satendar Kumar,
r/a Issu Section, Bihar Vidhansabha,
PO; Patna Secretariat,
Patna,Bihar 800001.

....Applicant

(By Shri MG.Kumar Law Firm, Counsel)

Vs.

1.Union of India,
Through its Secretrary,
Ministry of Railways,
New Delhi.

2.The South Western Railway,
Bangalore Division,
Divisional Office,
Personnel Branch,
Bangalore.560 023.

3.The Railway Recruitment Board,
5 Dr.PV.Churian Crescent Road,
Behind Ethiraj College,
Egmore, Chennai 600 008.

...Respondents.

(By Shri J.Bhaskar Reddy, SCGC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. The applicant had claimed for 2 alternate reliefs. Both reliefs are consequent and adjunct to each other. Following our interim order the Railways have already sent the applicant for remedical examination and he is now undergoing. If the medical examination result is in his favour then he will be considered for appointment if other elements of consideration are also in his favour. That being so there is no necessity to keep the matter pending, directing the respondents to complete the matter within 2 months time. OA is disposed of. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA No. 170/00786 /2017

Annexure-A1: A copy of the order dated 7.9.2017.

Annexure-A2: A copy of CEN No. 03/2012.

Annexure- A-03. A copy of the Admit Card/Identity Slip for examination dated 2.12.2012

Annexure- A-04. A copy of the Admit Card/Identity Slip for examination dated 18.8.2013

Annexure- A-05; A copy of the Admit Card/Identity Slip for examination dated 9.11.2013

Annexure- A-06. A copy of letter dated 15.2.2017.

Annexure- A-07. A copy of letter dated 6.3.2017.

Annexure- A-08. A copy of medical certificate dated 29.5.2017.

Annexure- A-09. A copy of Railway Recruitment Board showing the requirement of eye sight.

Annexure- A-10. A copy of letter dated 30.5.2017.

Annexure- A-11. A copy of appeal dated 31.5.2017

Annexure- A-12. A copy of various eye tests done by the applicant.

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